

O.A.NO.805 OF 2006ORDER DATED 28.11.06

Heard Mr.D.P.Dhalsamant,Ld.Counsel for the Applicant and Mr.U.B.Mohapatra,Ld.SSC for the Union of India; on whom a copy of this O.A. has already been served.

2. Applicant who is presently working as Junior Accounts Officer has submitted a representation vide Annexure-A/5 to the Chief Post Master General, Bhubaneswar(Res.No.2) on 05.05.06 to fix his seniority above the Res.No.4. He also submitted another representation (Annexure-A/6) to the Director of Accounts(Postal) (Res.No.3) on 04.10.06 which appears to have not been disposed of as yet.
3. Since the C.P.M.G.(Res.No.2) is the deciding authority, without expressing any opinion on the merit of this case, he is directed to dispose of the representation pending with him within two months from the date of receipt of this order.
4. With the above, this O.A. is disposed of at the admission stage.
5. Copies of this order along with copy of the O.A. be sent to the Respondents and free copies of this order be given to the Counsel for both the parties.

BBF
MEMBER(ADMN.)